

MANIPUR GAZETTE

सत्यमेव जयते

E X T R A O R D I N A R Y P U B L I S H E D B Y A U T H O R I T Y

No. 218

Imphal, Tuesday, September 22, 2026

Bhadra 31, 1948)

GOVERNMENT OF MANIPUR DEPARTMENT OF FINANCE (FINANCE EXPENDITURE)

NOTIFICATION

Imphal, the 9th September, 2026

No. FX-8/7/2025-e-FD: In partial modification of the Notification of even number dated 4th September 2025, the applicable rates of different items to be used in the structure of Cost Card of Indian Made Foreign Liquor (IMFL), Beer and Bottled in Origin (BIO)/Overseas Foreign Liquor to determine Maximum Retail Price (MRP) as below:

Sl. No.	Items		Rates
1	Transportation cost per case	Bonded	Rs.100
		Wholesale	Rs.40
		Retail	Rs.10
2	Handling charges per case	Bonded	Rs.5
		Wholesale	Rs.5
		Retail	Rs.5
3	Insurance	Bonded	1% on Ex-Distillery Price (EDP)
		Wholesale	1% on Ex-Bond Price (EBP)
4	Wholesale margin		10% on EDP
5	Retailer margin		15% on EDP

By orders and in the name of the Governor,

K. KENISH SHARMA,
Under Secretary (Finance),
Government of Manipur.

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